

F.No.278A/28/2021-Legal
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs
(Legal Cell)


C-Wing, 5th Floor, Hudco Vishala Bldg,
Bhikaji Cama place, R.K.Puram,
New Delhi-19.04.2022

ORDER

The President of India is pleased to appoint the following Advocates as Special Public Prosecutors for handling prosecution/criminal cases before Subordinate Courts, Session Courts and High Court in the state of Odisha, on the existing terms and conditions:-

S.No.	Name of SPPs (Sh./Ms./Smt.)	Place of Posting	Tenure	Fresh appointment/Re-appointment
1	Krushna Chandra Baliarsingh	Bhubaneswar	18 months from the date of issue of order	Fresh appointment
2	Malaya Kumar Das	-do-	-do-	-do-
3	Bibhuti Bhushan Palei	Rourkela	-do-	-do-

2. This issues with concurrence of the Ministry of Law & Justice (Department of Legal Affairs) vide I.D. No. J-12013/35/2022-Judicial dated 31.03.2022.


(Anish Gupta)
OSD (Legal)
Ph: 011-26162152

Copy to:-

1. Chief Commissioner of CGST, Central Excise and Customs, Bhubaneswar Zone.
2. Pay and Account Officer, O/o Chief Commissioner of CGST, Central Excise and Customs, Bhubaneswar Zone.
3. Ministry of Law and Justice (Deptt. of Legal Affairs), Judicial Section, New Delhi with reference to their above reference I.D. No. J-12013/35/2022-Judicial dated 31.03.2022.
4. All SPPs (through concerned Chief Commissioner's office).
5. Webmaster.cbec@icegate.gov.in for uploading the same on CBIC website under URL:cbic.gov.in/htdocs-cbec/legalaffairs/dla_idx.